

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP No. ....288/02.....

R.S.Srivastava ..... Versus ..... State of Rajasthan & Anr.

Date of Order	Orders
25.6.2002	<p>Mr.Virendra Lodah - Counsel for applicant</p> <p>The learned counsel for the applicant seeks to withdraw this O.A with the liberty to file a fresh O.A if the cause of action arises in the matter covered in the O.A.</p> <p>The prayer of the learned counsel for the applicant is accepted and the O.A is allowed to be withdrawn.</p>

*.....*  
(A.P.Nagrath)  
Member (A).

Copy sent to applicant  
Date 23/08  
Date 25.7.02